To

All Cadre Controlling Authorities/
Directors General under CBEC.

Subject: Clarification regarding promotion of TA to the post of Executive Assistant (Erstwhile DOS/STA) and Executive Assistant to Inspector-reg.

Sir,

A number of receipts, RTIs & CPGRAMs have been received from different CCAs, Official and Citizens on the above mentioned subject.

2. The post of DOS and STA (Later being the feeder grade of the former) have been merged to the grade of Executive Assistant in the Cadre Restructuring Order dated 18.12.2013. These orders have been issued with the approval of Deptt of Expenditure and Union Cabinet.

3. Para number 6 of the Cadre Restructuring Order F.No.A.11019/08/2013-Ad.IV dated 18.12.2013 read as “Pending notification of revised RRs, wherever required, the newly created/re-designated posts will be filled up on the basis of the extant Guidelines for RRs, issued by the DOPT. Concurrence of DOPT would be obtained for the relaxations, wherever required.”

4. Once posts of two grades, one being the feeder grade of the other, have been merged to create a new grade, the RRs of either of the erstwhile post become infructuous. The new post has to be filled by new RRs, in case RRs are pending, the newly created/re-designated posts will be filled up on the basis of the extant guidelines for RRs, issued by the DOPT as noted in Para 3 above.

5. All these issues have been examined and submitted to the Board in different files for perusal and decision. No decision has been received till date. Once decision is taken, the same shall be intimated to all CCAs. This is for information of all concerned.

Yours faithfully

(B.K. Manthan)
Under Secretary to the Govt. of India

Copy to:-
1. Office of Member (A) and JS (A/EC) for information.
2. Webmaster, CBEC with the request to place this communication in CBEC website at appropriate place.